- (b) if so, what is the total export earnings for the year 1991-92;
- (c) whether it is fact that there are plans to have foreign tie-ups in the leather industry; and
- (d) if so, which are the countries interested for foreign tie-ups and on what conditions?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEKD): (a) Yes, Sir.

(b) The total value of exports and hence foreign exchange earned of leather and leather products during 1991-92 was as follows:

(c) and (d) The Council for Lea Exports, Madras has a prog ramme for promoting joint ventures in India with assistance from UNDP products leather with suitable for in companies USA, Germany, Aust ralia and South Korea, which is likely to be implemented during the current year. Suitable companies in which these countries are interested setting up production base India, would be identified and intro duced to selected firms in India for establishing one-to-one contact

Competition faced by Indian construction companies abroad

4204. SHRI N. GIRI PRASAD:
SHRIMATI KAMLA SINHA: Will
the Minister of COMMERCE be pleased to
state:

(a) whether it is a fact that Indian Construction Companies are being

hampered to compete in global construction business and the construction export due to redtapism at Government level;

- (b) whether the Indian Construction Companies have made any representation thereon to Government;
- (c) what steps are being taken by Government to eliminate the red tapism in the approval of construc tion project abroad and liberalise procedures to make Indian Construc tion exports competitive?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED):
(a) and (b) No, Sir.

(C) In order to provide single window clearance to project exporters from India, a working Group comprising representatives from Reserve Bank of India, Export Credit and Guarantee Corporation, EXIM Bank, sponsoring Banks, Ministry of Commerce, Department of Economic Affairs under the auspices of EXIM Bank of India considers for approval, project export bids involving deferred payment andl or issue of guarantees where value of export bid exceeds Rs. 20 crores. The above mechanism has been evolved specially with a view to avoid delay in clearing the proposals.

Indian Supply Service

4205. SHRI IQBAL SINGH; Will the Minister of COMMERCE be pleased to state:

- (a) what is the total strength of the Indian Supply Service as on 31st July, 1992;
- (b) what is the total amount of expenditure incurred annually on their emoluments; and
- (c) which is the highest office which the members of this service normally reach during their career?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED):

- (a) 171.
- (b) The total amount of annual expenditure on the emoluments of officers of Indian Supply Service is Rs. 103.12 lakhs approximately.
- (c) The highest post in the Cadre of Indian Supply Service is that of Additional Director General. However, some members of this Service have also risen to the higher level of Director General of Supply & Disposals.

Indian Inspection Service

4206. SHRI IQBAL SINGH; Will the Minister of COMMERCE be pleased to state:

- (a) what is the total strength of the Indian Inspection Service as on 31st July, 1992;
- (b) what is the total amount of expenditure incurred on their emolu ments annually; and
- (c) what is the highest office to which the members of this service can get promotion during their career?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) 134.

- (b) The total amount of annual expenditure on the emoluments of officers of Indian Inspection Service is Rs. 89.20 lakks approximately.
- (c) In the Cadre of Indian Inspetion Service, the highest post is that of Additional Director General in the Senior Administrative Grade.

Import of Chemicals

4207. SHRIMATI VEENA VERMA:

SHRI MURLIDHAR CHAN DKAKANT BHANDARE: SHRI RAJUBHAI A. PARMAR;

Will the Minister of COMMERCE be pleased to state:

- (a) wehther Government are con-siderihg to ban import and use of such chemicals which can produce poisonous gasses on catching fire like the MIC, which is imported and used in respect of manufacture of foam, keeping in view of the fact that it has been globally recognised that sustainable economic development with environments protection is the unquestioned need of the developing world;
- (b) if so, what are the details of annual import of such chemicals; and
- (c) whether any decision has been taken in this regard in the light of the recent RIO declarations?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) to (c) Mainly polyols, MDI and TDI are,used in the manufacture of polyurethane foams. The items, polyols and MDI are not separately classified under Indian Trade Classification on the basis of which foreign trade statistics of India are maintained. Quantities of TDj imported during last three years for which data are now available is as under:—

(In Tonnes)

Year			Qty.		
1986-87					369
1987-88					699
1988-89					727